

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1111
ANSWERED ON:31.07.2000
ALLOTMENT OF LAND ON LEASE BY AAI
ASHOK ARGAL

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of the companies to whom the land is allotted on lease for the construction of hanger and the details of companies to whom hanger are given on lease basis by Airport Authority of India;
- (b) the details of area of land/hanger given to them on lease basis and the details of lease rate received by them;
- (c) the criteria with regard to the lease rate charged by various companies; and
- (d) the steps taken to keep uniform rates for various flying/aviation companies?

Answer

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

- (a), (b), (c) & (d) :- The information is being collected and will be laid on the Table of the Sabha.